NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2016 CA No.

ORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.

V/s.

M/s. C. Mahendra Exports & Ors.

SECTION OF THE COMPANIES ACT: 241(1), 242(4), 213, 58, 402, 403 & 237 of the Companies Act, 2013.

S. No.	NAME DESIGNATION SIGNATURE
1	Adv. Oharam Jumani alw Adv.
	Kavita. E Adv. Archanstah. Respondents.
	ilb Rajani Associates
ک	eldt. Heursk Meg Hani Petitioners i 16 Dane & Gweish 210.
3)	day daretre vidhe
4)	det Dranush og gveish & co.
	Order

Order CP No. 12/241(1),242(4),213,58,402,403&237/NCLT/MB/MAH/2016

At request of the Petitioner side, list this case for hearing on 17.1.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)